



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26th September, 2022

NOTICE

Please take notice that the following matters listed on 26.09.2022 at 10:30 AM in the Court – IV will not be taken up due to non-availability of the Bench. The next date will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 162 of 2022 (PH)	Hotel and Restaurant Association of (Western India) & Anr. Vs. Hotel and Restaurant Federation Association of Eastern India & Ors. With	Ranjeeta Rohatgi	Shubham Kulshreshtha Kaustub H SinghR1 to R11
2.	Comp. App. (AT) No. 166 of 2022 (PH)	Hotel and Restaurant Association of Northern India & Anr. Vs. Hotel and Restaurant Association of Eastern India & Ors.	Talha Abdul Rahman	Shubham Kulshreshtha Kaustubh Singh-R1 to R11

By order of Hon'ble Chairperson

-Sd/-

Registrar